

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 392 OF 2018 &  
IA NO. 1887 OF 2018**

**Dated : 7<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Mumbai Electric Workers Union**

**...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Kishore Kumar Shankar Shetty

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. HasanMurtaza  
Ms. Divya Anand for R-2

**ORDER**

List the IA (for interim relief) for hearing on **19.08.2019.**

**(S. D.Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/pk*